

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

(12)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM**


**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/243/ (IB)/2017
NAME OF THE PETITIONER(S) : SEASON CONTROL PVT LTD
NAME OF THE RESPONDENT(S) : QUINTEGRA SOLUTIONS LTD
UNDER SECTION : 433 (e)(f)**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ORDER

Matter called. No representation from both the parties. The petition is **dismissed in default.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)